

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 173/(MAH)/2017  
CA No.

CORAM:

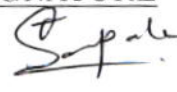
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017

NAME OF THE PARTIES: Casa Builders Pvt .Ltd.  
V/s.  
SPSM Infrastructure Projects Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME                    | DESIGNATION | SIGNATURE                                                                            |
|--------|-------------------------|-------------|--------------------------------------------------------------------------------------|
|        | SAMPADA S.<br>TEREDESAI | ADVOCATE    |  |

**ORDER**

**T.C.P. No. 173/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. This is the Transfer Petition from the Hon'ble High Court. Admittedly, the requisite Form under the Notification No. GSR-732(E) dated 30<sup>th</sup> June 2017 of the Code has not been submitted before 15.07.2017.
3. Therefore, this Petition now stood abated. Liberty is granted as per the Notification to file Fresh Petition, if deem fit, under the Code.
3. The Petition is disposed of as abated. To be Consigned to the Records.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**25.09.2017**

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**